

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **03.07.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 67/2026	TO Abraham Vs St. Mary's Hotels Pvt Ltd & 6 Ors.	Mr. Shobhan M Padmanabhan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 105/2025	NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd	Mr. Pulkit Deora	Mr. Kishore Balasubramanian
3.	Contempt Case (AT) No. 4/2025 in Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors  <b>WITH</b>	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1 Mr. Adarsh Ramanujan R4
4.	Contempt Case (AT) No. 5/2025 in Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors  <b>WITH</b>	Mr. Y Suryanarayana	Mr. CV Shailandran R1 Mr. Adarsh Ramanujan R4
5.	Comp App (AT) (CH) No. 56/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors  <b>WITH</b>	Mr. Krishna Dath	Mr. CV Shailandran R1
6.	Comp App (AT) (CH) No. 57/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors  <b>WITH</b>	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1

7.	Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors <b>WITH</b>	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
8.	Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors <b>WITH</b>	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
9.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025 For Direction IA No. 641/2026	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
10.	Comp App (AT) (CH) No. 63/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors <b>WITH</b>	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
11.	Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors <b>WITH</b>	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
12.	Comp App (AT) (CH) No. 154/2025 For Stay IA No. 1627/2025	Bongu Bhima Rao & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Mr. D Narendar Naik	Mr. CV Shailandran R1
13.	Comp App (AT) (CH) (Ins) No. 656/2025 For Stay IA No. 1820/2025	Anish Reddy Chinnamile Vs CA Naren Sheth, Liquidator of Aster Pvt Ltd & Anr.	Mr. Sunny Sheen Akkara	Mr. T Ravichandran

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
15.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr. Y Suryanarayana	Mr. R Imayavaramban R1 Ms. MS Mano Ranjani R2

16.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Ltd Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubulaar Pvt Ltd	Mr. Ajay Bhargava	Mr. Y Suryanarayana
17.	Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024	K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors	Ms. Lily Francis	Mr. VV Sivakumar R1 Mr. Ravi Rajagopalan R2-R4
18.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr <b>WITH</b>	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi R2
19.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi R3
20.	Comp App (AT) (CH) No. 94/2025 For Stay IA No. 890/2025	Arun Kumar Kedia & 2 Ors Vs Om Shiv Shakti Iron Industries Pvt Ltd & 28 Ors.	Mr. AS Sathish Kumar, PCS	
21.	Comp App (AT) (CH) (Ins) No. 108/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar
22.	Comp App (AT) (CH) (Ins) No. 262/2025 For Directions IA No. 744/2025	Aadarsh Surana Suspended Director and Prospective Resolution Appellant of Amar Prakaash Developers Pvt Ltd Vs JM Financial Credit Solution Pvt Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Chethan Sagar R1 Mr. R Sivaraman R2
23.	Comp App (AT) (CH) (Ins) No. 404/2025 For Stay IA No. 1166/2025	Canara Bank Vs Nife Fire Systems Pvt Ltd, Rep By its liquidator, S Rajagopal	Mr. ML Ganesh	Mr. MA Shaji
24.	Comp App (AT) (CH) (Ins) No. 434/2025	National Asset Reconstruction Company Ltd Vs SEW LSY Highways Ltd <b>WITH</b>	Mr. VV Sivakumar	Ms. Kopal Sharraf

25.	Comp App (AT) (CH) (Ins) No. 472/2025 For Exemption IA No. 1341/2025 For Additional Docs. IA No. 1592/2025	SEW LSY Highways Ltd Vs National Asset Reconstruction Company Limited	Ms. Kopal Sharraf	Mr. VV Sivakumar
26.	Comp App (AT) (CH) (Ins) No. 450/2025	Recap Ventures Pvt Ltd Vs ITI Limited	Ms. A Vidya	Mr. Ricab Chand
27.	Comp App (AT) (CH) (Ins) No. 493/2025	Ravindra Beleyur Erstwhile RP of Yashomati Hospitals Pvt Ltd Vs Vishnu Daya & Co LLP, Chartered Accountants Erst. Statutory Auditors of Yashomati Hospitals Pvt Ltd	Mr. T Ravichandran	Mr. Saji P John
28.	Comp App (AT) (CH) (Ins) No. 565/2025	Vishnu Daya & Co LLP Chartered Accountants Erst Statutory Auditors of Yashomati Hospitals Vs Ravindra Beleyur Erst RP of Yashomati Hospitals Pvt Ltd	Mr. Saji P John	Mr. T Ravichandran
29.	Comp App (AT) (CH) (Ins) No. 498/2025	Jenson Paul Suspended Director of the Euro Tech Maritime Academy Pvt Ltd Vs Axis Bank Ltd & Anr	Mr. Anirudh A Sriram	Mr. Cyril Amarchand Mangaldas R1 Ms. Aishwarya Prasad R2
30.	Comp App (AT) (CH) (Ins) No. 42/2026	JC Flowers Asset Reconstruction Pvt Ltd Vs Chennai Elevated Tollway Limited	Mr. H Karthik Seshadri	Mr. PJ Rishikesh
31.	Comp App (AT) (CH) (Ins) No. 59/2026 For Exemption IA No. 270 & 272/2026	Mahendra Kumar Singhi Vs RP, Singhi Buildtech Pvt Ltd	Mr. Satish Rai	Mr. Adith Jahgirdar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr. Vs Finorchem Ltd	Mr. K Ramu & RVishnu	Mr. Ravi Rajagopalan
33.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	Corporation Transstroy OJSC Vs Dr. GV Narasimha Rao & Anr. <b>WITH</b>	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2

34.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	Corporation Transstroy OJSC Vs Dr. GV Narasimha Rao & Anr	Ms. R Moneshaa	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
35.	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt Ltd Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
36.	Comp App (AT) (CH) (Ins) No. 136/2025	RR Techno Mechanicals Pvt Ltd & Anr. Vs MOC Dies and Moulds Pvt Ltd	Mr. R Padmanabhan, PCS	

**02.00 PM**

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar & 9 Ors  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors  <b>WITH</b>	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors  <b>WITH</b>	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Mr. AR Ramanathan R10
4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 For Urgent Hearing IA No. 257/2026	D Kothai Vs D Senthil Kumar & 9 Ors  <b>WITH</b>	Mr. Surya Teja SS Nalla	Mr. Bhagavath Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. Priyadarshini Natarajan- R9

5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors  <b>WITH</b>	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6
6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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